

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 06/59/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.07.2017**

NAME OF THE COMPANY: D R Sharma V/s. Pradeep Agarwal & Ors.

SECTION OF THE COMPANIES ACT: 58/59

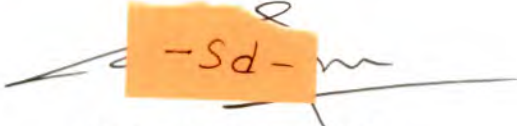
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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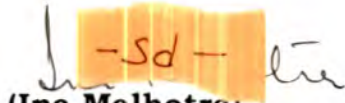
For the Petitioner (s) : Mr. Dhiraj Kumar Jha, Advocate

For the Respondent (s) : Mr. Amit Goel, Advocate

Order

Mr. Amit Goel has put in his appearance on behalf of Respondent 3.
Notice also be issued to the unserved respondents for 7th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)